	PENDENCY IN THE HIGH COURT OF TRI	PURA AS ON 31.03.2023
SI. No.	Category of cases (Family Court matters)	Pendency (As on 31.03.2023)
1	МАТ Арр	8
2	FA	9
3	FAO	1
4	Criminal Revision Petition	8
Total		26
Pende	ency of Family Court related matters in all th 31.03.2023	e Family Courts of Tripura as on
SI. No	Name of the Family Courts	Pendency as on 31.03.2023
1	Family Court, Agartala	975
2	Additional Family Court, Agartala	943
3	Family Court, Udaipur	501
4	Family Court, Kailashahar	445
5	Family Court, Ambassa	24
6	Family Court, Khowai	202
7	Family Court, Sonamura	168
8	Family Court, Dharmanagar	453
9	Family Court, Belonia	258
	Total	3969
Pende	ncy of Family Court related matters in all th than the Family Courts) as o	
SI. No	Name of the District	Pendency as on 31.03.2023
1	West Tripura District	4
		1
2	Gomati District	86
2 3		
	Gomati District South Tripura District Unakoti District	53
3	South Tripura District Unakoti District	53 0
3 4	South Tripura District Unakoti District North Tripura District	53 0 93
3 4 5	South Tripura District Unakoti District North Tripura District Sepahijala District	53 0 93 101
3 4 5 6 7	South Tripura District Unakoti District North Tripura District Sepahijala District Khowai District	53 0 93 101 0
3 4 5 6	South Tripura District Unakoti District North Tripura District Sepahijala District	53 0 93 101 0 144
3 4 5 6 7 8	South Tripura District Unakoti District North Tripura District Sepahijala District Khowai District Dhalai District	53 0 93 101 0 144 478
3 4 5 6 7 8	South Tripura District Unakoti District North Tripura District Sepahijala District Khowai District Dhalai District Total endency of Family Court related matters in the second se	53 0 93 101 0 144 478
3 4 5 6 7 8 7 8	South Tripura District Unakoti District North Tripura District Sepahijala District Khowai District Dhalai District Total endency of Family Court related matters in toon 31.03.2023	53 0 93 101 0 144 478 the District Judiciary of Tripura as